

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Sab Global Entertainment Media Private Limited Date of Commencement of Liquidation: 09-12-2022; List of Stakeholders as on Date: 07-02-2023; Name of IP: Mr. Mukesh Verma; Process Number: 1; Last 5 digit of registration number: 12522

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				426370				NA
2	Liquidation costs incurred till date				292225				NA
3	Secured financial creditors	2	2527696075	2	2113135176		414560899		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	3500000	1	3500000				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	30961462	2	5179258		25782204		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		5	2562157537	5	2122533029	0	440343103	0	